

Transfer of know-how regarding colour telecast from OBV

1535. SHRI PATITPABAN PRADHAN;

SHRI ABDUL REHMAN SHEIKH;

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Electronics Trade and Technology Development Corporation has been allowed to transfer know-how with regard to colour telecast from outside broadcasting (OB) vans; and

(b) if so, details thereof stating the financial implications involved and the reasons for allowing ETTDC to transfer know-how in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) No, Sir.

(b) Does not arise.

Growing sickness in small and medium sectors

1536. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a high-level committee has been set up to go in depth of the causes of growing sickness in small and medium scale sectors;

(b) whether any other aspects like reservation of certain items for production in those sectors will also be taken up by the committee; and

(c) if so, what progress has been made so far in this regard?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) No, Sir. However, Government have directed the Development Commissioner (Small Scale Industries) to conduct a survey of sick units to assess the causes and

extent of sickness and suggest further measures, if any, for their revival.

(b) No, Sir.

(c) The Development Commissioner (Small Scale Industries) has started the survey through his field staff and the survey is expected to be completed by the end of 1982.

1537. [Transferred to the 18th March, 1982.]

Setting up of Sugar-cum-Paper complex in Punjab

1538. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any recommendations from the Government of Punjab for setting up a sugar-cum-paper complex at Dhuri near Sangrur in Punjab by Ballarpur Industries Limited of Calcutta;

(b) if so, whether any decision has since been taken by Government in this regard; and

(c) if the answer to part (b) above be in the negative, what are the reasons therefor?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (c) An application has been received from M/s. Ballarpur Industries Limited for an industrial licence for setting up a bagasse based pulp and paper mill at Dhuri District Sangrur (Punjab). This project is stated to be a part of their proposals to get up a sugar mill, Distillery for the manufacture of industrial alcohol and a Chemical Unit for the manufacture of Vinyl Acetate Monomer. The State Government have recommended the application for the setting up of pulp and paper mill. However, the availability of adequate raw material like sugar-cane and bagasse on a sustained/firm basis is to be ascertained before a decision is taken on the application.